

ment|Service Rules for various Central Engineering and Medical services| posts for which an engineering or medical degree is a necessary qualification have been amended to provide for liability to serve in the Armed Forces. So far as the amendment of Recruitment|Service Rules for corresponding Services|posts under the State Governments are concerned, the position according to the latest information available is given in the Statement laid on the Table of the House. [Placed in Library. See No. LT-7456/46].

### Teaching of Hindi

2699. Shri D. C. Sharma: Will the Minister of Education be pleased to state:

(a) whether the suggestion of Dr. V. K. R. V. Rao, Member, Planning Commission for teaching of Hindi through regional scripts and the publication of Hindi books in non-Hindi scripts for facilitating the early evolution of Hindi as the nation's link language, has been considered; and

(b) if so, with what result?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan):  
(a) Yes, Sir.

(b) The suggestion made by Dr. Rao regarding preparation of bilingual dictionaries by rendering the Hindi words in the scripts of the regional languages was accepted; and a scheme for the preparation of bilingual dictionaries has since been included in the Fourth Plan. The other suggestion made by Dr. Rao regarding the publication of Hindi books in the scripts of the regional languages was not found to be practicable.

### Administrative Reforms Commission Report

2700. Shri Jashvant Mehta:  
Shri D. C. Sharma:  
Shri P. C. Boroach:

2301 (Ai) LS—5.

Shri H. C. Linga Reddy:  
Dr. L. M. Singhvi:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Administrative Reforms Commission in its interim report submitted to Government has recommended the appointment of independent authorities to deal with citizens' grievances and complaints against officials and Ministers;

(b) whether the recommendations have been considered; and

(c) if so, with what results?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). The recommendations are under consideration of the Government.

### Special Status for Urdu Language

2701. Shri Indrajit Gupta:  
Shri D. C. Sharma:  
Shri Surendra Pal Singh:  
Shri Mohammed Koya:  
Shri Kolla Venkalah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to issue a Presidential Ordinance under Article 347 of the Constitution to accord Urdu language a special status in certain areas for certain purposes; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

### Rashtriya Vikas Dal, Tripura

2702. Shri Dasaratha Deb: Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether there is any proposal to establish a 'Khand' of the Rashtriya Vikas Dal enrolling displaced persons in Tripura;